

**List for kind of businesses and geographical areas****(1) Please select the area of specialization for auditing (as per point (7) of the Form A):**

<b>S. No</b>	<b>Kinds of Businesses</b>	<b>Do you have qualified auditors available for this area? (If yes, attach relevant inspection/auditing record details for past two years as in point 11 of Form A)</b>
1.	Food Processing	
(i)	Dairy	
(ii)	Slaughter Houses(Meat & Poultry)	
(iii)	Meat and Poultry Processing Units	
(iv)	Egg and Egg Products	
(v)	Fish and Fish Products	
(vi)	Other Sectors (e.g. Bakery, Edible Oil, Fruit & Vegetable Processing, ready to eat/cook etc) (Please Specify)	
2.	Food Storage/Warehouse/Cold Storage	
3.	Food Transportation	
4.	Food Retail and Distribution/Supplier	
5.	Food Catering (Catering, Hotels & Restaurants, Dhabas, Rail, Air & Port Catering, Canteens, or any other food vending establishment)	
6.	E-Commerce	

**(2) Can your Agency conduct Food Safety Audits for the entire country? Yes/No**  
**If No, Please specify the States/UTs where you can operate:**

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**Signature of authorized signatory with stamp**